HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

(Through Virtual Mode)

Bail App. No. 211/2019

Avinash Kumar

... Applicant

Through :- Mr. Jasbir Singh Jasrotia, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Heard learned counsel for the parties.

Reserved for orders.

~AMMU

(PUNEET GUPTA) JUDGE

Jammu 12.06.2020 Shammi